

ASSENT TO BILLS

Title: Regarding passing of Bills of the Houses of Parliament during the Fourth Session of Thirteenth Lok Sabha and assented to by the President.

SECRETARY-GENERAL: Sir, I beg to lay on the Table the following 13 Bills passed by the Houses of Parliament during the Fourth Session of Thirteenth Lok Sabha and assented to since a report was last made to the House on 25th July, 2000:-

- (1) The Madhya Pradesh Reorganisation Bill, 2000;
1. The Uttar Pradesh Reorganisation Bill, 2000;
 2. The Bihar Reorganisation Bill, 2000;
 3. The Army and Air Force (Disposal of Private Property) Bill, 2000;
 4. The Indian Power Alcohol (Repeal) Bill, 2000;
 5. The All-India Institute of Medical Sciences (Amendment) Bill, 2000;
 6. The Chemical Weapons Convention Bill, 2000;
 7. The Appropriation (No.3) Bill, 2000;
 8. The Appropriation (No.4) Bill, 2000;
 9. The Constitution (Eighty-second Amendment) Bill, 2000;
 10. The Constitution (Eighty-third Amendment) Bill, 2000;
 11. The Appropriation (Railways) No.3 Bill, 2000; and
 12. The Appropriation (Railways) No.4 Bill, 2000.

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following ten Bills passed by the Houses of Parliament and assented to by the President:-

1. The Insecticides (Amendment) Bill, 2000;
 2. The Indian Companies (Foreign Interests) and the Companies (Temporary Restrictions on Dividends) Repeal Bill, 2000;
- (3) The Cotton Cloth (Repeal) Bill, 2000;
- (4) The Iron and Steel Companies (Amalgamation and Takeover Laws) Repeal Bill, 2000;
- (5) The Motor Vehicles (Amendment) Bill, 2000;
1. The Border Security Force (Amendment) Bill, 2000;
- (7) The Cable Television Networks (Regulation) Amendment Bill, 2000;
- (8) The Semiconductor Integrated Circuits Layout-Design Bill, 2000;
1. The Rehabilitation Council of India (Amendment) Bill, 2000;
- (10) The State Financial Corporations (Amendment) Bill, 2000.